## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

T.A. No. 62/001422/2021

This the 22nd March, 2021.

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Noorul Amin s/o Ghulam Rasool Malik r/o Haandwara.
Applicant
(Advocate: Mr. Arif Sikandar Mir )
Versus
<ol> <li>Commissioner/Secretary, Forest, Environment &amp; Ecology Department, Civil Secretariat, Srinagar.</li> <li>Additional Secretary to Government, Forest Environment &amp; Ecology Department.</li> <li>Respondents</li> </ol>

## **O R D E R[O R A L]**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)** 



1. Learned counsel for the applicant states that the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly. However, respondents are at liberty to pass fresh order.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN)
MEMBER (J)

**KKS**